GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 205 ANSWERED ON 02.02.2021

ANGANWADI CENTRES

205. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Ministry has approved the convergence of Anganwadi Centers (AWCs) in the most backward districts of Andhra Pradesh under Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) with Integrated Child Development Services Scheme (ICDS) and if so, the details thereof;
- (b) whether this was to be completed by 2019 and if so, the details thereof;
- (c) the details of districts identified in Andhra Pradesh as backward districts, number of Anganwadi Centres proposed to be constructed and the final status of the same; and
- (d) the number of AWCs having permanent buildings and the number of such centres functioning from rented accommodation in Andhra Pradesh, district-wise?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a)&(b): The Construction of Anganwadi Center (AWC) is a permissible activity under Mahatma Gandhi NREGS for all States/UTs. Expenditure up to Rs.5.00 lakh under Mahatma Gandhi NREGS is allowed and the balance cost as per the State specific estimate may be mobilised from the Integrated Child Development Services (ICDS) schemes of the Ministry of Women and Child Development, Government of India and other schemes as per their provision.

AWC can be taken up as per demand in the rural areas after following due process under Mahatma Gandhi NREGS and ongoing activity. There was no timeline for completion of AWCs by 2019.

- (c): Ministry has not identified any backward district of any State /UT including Andhra Pradesh for construction of AWC. The work can be taken as per demand in rural areas of any districts.
- (d): This Ministry does not maintain number of AWCs having permanent buildings and the number of such centres functioning from rented accommodation centrally. However, the number of AWC building constructed under the Mahatma Gandhi NREGS in Andhra Pradesh districtwise is annexed.

Annexure referred in reply to part (d) of Lok Sabha Unstarred Question No.205 dated 02.02.2021

ANGANWADI CENTER STATUS OF ANDHRA PRADESH (as on 27th January 2021)					
S No.	District	Ongoing	Completed Work Since Inception	Completed in 2020-2021	Completed in 2019-2020
1	ANANTAPUR	953	737	247	83
2	CHITTOOR	581	205	106	23
3	CUDDAPAH	519	162	66	24
4	EAST GODAVARI	901	164	24	58
5	GUNTUR	559	352	89	222
6	KRISHNA	378	57	12	16
7	KURNOOL	645	112	78	26
8	NELLORE	512	76	24	28
9	PRAKASAM	859	116	60	30
10	SRIKAKULAM	764	61	21	19
11	VISAKHAPATANAM	896	264	250	13
12	VIZIANAGARAM	684	139	24	26
13	WEST GODAVARI	431	159	19	48
	Total	8682	2604	1020	616